

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 281 of 2014 in
DFR No. 1354 of 2014**

Dated : 17th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

PTC India Ltd.Appellant(s)

Versus

Punjab Electricity Regulatory Commission & Ors.

.....Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Rimali Batra**

ORDER

**I.A. No. 281 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 06.08.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **06.08.2014.**

**(Rakesh Nath)
Technical Member**
ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**